

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. VIVEK SAXENA

Civil Appeal No(s). 4712/2023

GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY & ORS.Appellant(s)

VERSUS

M/S GAURSONS INDIA LTD & ANR.

Respondent(s)

(Only C.A. No. 5412 of 2023 to be listed before Ld. Registrar's Court.)

WITH

C.A. No. 5412/2023 (III-A)

Date : 08-12-2023 This appeal was called on for hearing today.

For Appellant(s) Mr. Vipin Kumar Saxena, Adv.
Mr. Binay Kumar Das, AOR
Ms. Priyanka Das, Adv.
Ms. Neha Das, Adv.

For Respondent(s) Mr. Subhasish Bhowmick, AOR
Mr. Sachin Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

C.A. No. 5412/2023

Respondent No.1 is duly represented.

Service is complete in respect of Respondent No.2.

The matter being complete in all respects, the same be processed for listing before the Hon'ble Court, as per rules.

VIVEK SAXENA
Registrar